

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA.No.1860 of 1998

New Delhi, this 30th day of October, 1998.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Dr Kedareshwarudu  
S/o Veerabhadra Rao  
R/o C-230 A, Mayur Vihar Phase-II  
DELHI-110091.

... Applicant

By Advocate: None

versus

1. Union of India, through  
Ministry of Science & Technology  
Department of Science & Technology  
Technology Bhavan  
New Mehrauli Road  
New Delhi-110016 through its Secretary.

... Respondent

O R D E R (oral)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

None is present for the applicant even on the second call. We note that none has appeared for the applicant on two successful dates, i.e. 23.9.98 and 7.10.98.

In the circumstances, this application is dismissed.

(K. Muthukumar)  
Member(A)

(Smt. Lakshmi Swaminathan)  
Member(J)

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Later in the forenoon, Shri Shashindra Tripathi, learned counsel for the applicant has appeared and in the circumstances, our order of even date is recalled.

We have heard the Shri Shashindra Tripathi, learned counsel. Learned counsel submits that in view

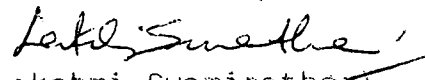
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of the order passed in OA.926/97 with connected cases  
by the Principal Bench, he may be permitted to  
withdraw this OA.

This OA is accordingly dismissed as withdrawn.



(K. Muthukumar)  
Member (A)



(Smt. Lakshmi Swaminathan)  
Member (J)

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